

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI MATI D.K. THARA DEVI SIDDHARTHA): (a) The following incentives are being given to Government servants, with three or less number of children in the event of they themselves or their spouses undergoing sterilisation:

- (i) A special increment in the form of personal pay not to be absorbed in future increases of pay;
- (ii) Reduction by half percent, of the rate of interest on house building advance;
- (iii) Special casual leave upto seven days in respect of male employees and upto fourteen days in respect of female employees.

(b) and (c). No further concessions/financial benefits to such employees are proposed to be given as the existing ones are considered adequate.

Sub-Committee to look into demands of Employees of Kendriya Vidyalayas

2592. **SHRI SURYA NARAYAN SINGH:**
SHRI PHOOL CHAND VERMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 1779 dated March 6, 1991 and state:

(a) whether any of the demands of the All India Kendriya Vidyalayas Teachers Association have since been looked into by the said Committee; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). The deputy Commissioners and Assistant Commissioners in the Headquarters have an arrangement to sit in an informal Committee or Working Group to examine the different matters of the Administration of the Kendriya Vidyalaya Sangathan including the demands of various association. This is a standing arrangement to look into such matters as they arise from time to time and, therefore, cannot be quantified in terms of results. This informal Working Group has discussed issues like demands for increase in promotion quota, opening/of promotional avenues for miscellaneous categories, time-bound promotion after 8 years, matters relating to transfer policy, constitution of the Council under Joint Consultative Machinery scheme, etc. etc.

Financial Assistance by the National Scheduled Castes and Scheduled Tribes Finance Development Corporation

2593. **SHRI BHAGEY GOBARDHAN:**
Will the Minister of WELFARE be pleased to state:

(a) the list of persons belonging to scheduled castes and Scheduled Tribes who were given financial assistance by the National Scheduled Castes and Scheduled Tribes Finance and Development Corporation during 1989-90 and 1990-91 (end of June):

(b) the composition of the Board of management of the Corporation; and

(b) the scope of activities of the corporation?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The number of Scheduled Caste and Scheduled Tribe beneficiaries based on the disbursements made by the National Scheduled Castes and Scheduled Tribes Finance and Development Corpora-